

DIVISION BENCH

ITEM NO. 174

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 66/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	DINESH GOYAL & ORS V/S VANALIKA INFRASTRUCTURE PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shivam Rastogi alongwith Sh. Aishwarya Pratap Singh, Advs.: *For the Petitioner*
Sh. Anil Goel alongwith Sh. Ankur Goel & Sh. Saket Singh, Advs.

: For the Respondent No.1-4

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 7th December, 2022.



**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*